

F. No. 14-01/GA/2016-FSSAI
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
3RD FLOOR, FDA BHAWAN, KOTLA ROAD,
NEW DELHI-110002.

Dated, the 17th October, 2018

NOTICE INVITING TENDER

INVITING BIDS FOR EMPANELMENT OF AGENCY FOR RATE CONTRACT-PRINTING AND SUPPLY OF BOOKLETS, MAGAZINE, PAMPHLETS, CERTIFICATES, FOLDERS, AGENDA etc. AND ALLIED OTHER MATERIAL AS PER DESIGN PROVIDED BY FSSAI, FDA BHAWAN, NEW DELHI-110 002

Food Safety and Standards Authority of India invites sealed Tender Enquiry under two bid system from experienced agencies of the relevant field and from agencies empanelled with Directorate of Printing, GoI; FSSAI and DAVP (list of empanelled agency is attached) having its office in Delhi / NCR for Empanelment of Agency for rate contract-printing and supply of booklets/magazine/pamphlets etc; as per requirement in difference sizes as per design provided by FSSAI to the agency as per details specified in work description in compliance of terms and conditions stipulated in the tender document. This will be rate contract and remain valid for one year from the date of selection of successful bidder, which will be extendable for further period on mutual consent, if the performance of the agency is found satisfactory.

02. The tender document is available on the FSSAI website. The duly filled in Tender Document with relevant supporting documents may be submitted on or before 06th November,2018 by 1300 hrs in the office of Assistant Director (GA), FSSAI, FDA Bhavan, Kotla Road, New Delhi 110002.

03. The Tender document can be downloaded from FSSAI website at www.fssai.gov.in . This can be submitted along with a DD with value of Rs. 100/- in the form of Demand Draft drawn on any Nationalized Bank towards tender fee [non-refundable]in favour of Senior Accounts Officer, FSSAI, New Delhi, payable at Mumbai.

04. **Address of communication:** Assistant Director (GA), Food Safety and Standards Authority of India 3rd Floor, FDA Bhawan, Kotla Road, New Delhi. -110002

ASSISTANT DIRECTOR (GA)
FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA



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FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
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INVITING BIDS FOR EMPANELMENT OF AGENCY FOR RATE CONTRACT-PRINTING AND SUPPLY OF BOOKLETS, MAGAZINE, PAMPHLETS, CERTIFICATES, FOLDERS, AGENDA etc. AND ALLIED OTHER MATERIAL AS PER DESIGN PROVIDED BY FSSAI, FDA BHAWAN, NEW DELHI-110 002

1. SUBMISSION OF BID:

1.1 a) Submission, acceptance and rejection: - A tender in two sealed cover envelopes separately which has to be finally placed in one envelop super scribing "Tender for Empanelment of Agency for Rate Contract-Printing and Supply of Booklets, Magazine, Pamphlets, Certificates, Folders, Agenda etc and allied other Material". **The first** envelope shall contain Technical Bid as per **Annexure-A** along with Earnest Money Deposit & Cost of Tender Document and **Second envelop** shall contain Financial Bid as per **Annexure-B**. The bid should reach in the office of Assistant Director(GA), Food Safety and Standards Authority of India, 3rd Floor, FDA Bhawan, Kotla Road, New Delhi. - 110002 on or before 1300 hrs by 06th November, 2018. Interested bidders may download the tender documents from FSSAI website, www.fssai.gov.in and CPPP site <https://eprocure.gov.in> as per the schedule given below:

Sl. No.	Description	Detailed information
(i)	Tender for	EMPANELMENT OF AGENCY FOR RATE CONTRACT-PRINTING AND SUPPLY OF BOOKLETS, MAGAZINE, PAMPHLETS, CERTIFICATES, FOLDERS, AGENDA etc. AND ALLIED OTHER MATERIAL AS PER DESIGN PROVIDED BY FSSAI.
(ii)	Tender Reference Number	F. No.14-01/GA/2016-FSSAI
(iii)	Date of release of tender/bidding documents (document can be downloaded from FSSAI website and CPPP)	17.10.2018
(iv)	Last date and time for bid submission	06.11.2018 (Tuesday) at 01.00 P.M.
(v)	Bid opening date	06.11.2018(Tuesday) at 03.00 P.M.
(vi)	Earnest Money Deposit	Rs.12,000/- (Rupees Twelve Thousand Only) in the form of Demand Draft / Banker's Cheque in favour of Senior Accounts Officer, FSSAI, payable at New Delhi.
(vii)	Cost of Tender Document	Rs. 100/- (Rupees One Hundred Only) non-refundable.
(viii)	Validity of Bid	120 days
(ix)	Total number of pages	16
(x)	Name and address for communication	Assistant Director(GA), Food Safety and Standards Authority of India, 3 rd Floor, FDA Bhawan, Kotla Road, New Delhi. - 110002

- b) Tenders which are not complete in all respects are liable to be rejected. FSSAI shall not be responsible for any postal or other delay & those bids received late are liable to be rejected.
- c) For any queries/details required, the bidders may contact Assistant Director (GA), FSSAI.
- 1.2 Not more than one tender shall be submitted by one tenderer / bidder having business relationship.
- 1.3 Intending tenderers are advised to visit FSSAI website and CPPP website at least 3 days prior to closing date of submission of tender for any corrigendum / addendum / amendment.
- 1.4 Bids will be opened as per date/time as mentioned in the schedule above.
- 1.5 Interested bidders or its authorized representatives shall also participate in the Bid Opening process.
- 1.6 The tender is non-transferable.
2. **Firm's Registration:** Bidder must have valid PAN, Service Tax, GST No., TIN/VAT Registration so as to ensure that it meets all statutory tax obligations and there would be no evasion/loss of tax to the govt. (Attach Proof in support).
3. The person signing the tender document should be an authorized person to submit quotation on behalf of the agency/firm/dealer, in case other than the owner/director/Managing Director.
4. The financial bid/details should be quoted in an unambiguous form clearly stating price, taxes and allied other charges, if any. Figures in Indian Rupees (in numeric as well as in words are required to be mentioned).
5. In case no mention is made towards Taxes, Custom Duty, if any, Excise/VAT etc; the price quoted shall be considered as inclusive of all applicable statutory taxes and no consideration thereafter under any circumstances shall be entertained.
6. **Bid Opening**
- 6.1 Technical Bids will be opened on 06th November, 2018 at 1500 hrs.
- 6.2 Authorized representative may attend the meeting, if they wish to. The authorized representative must be competent and empowered to settle all issues, if required.
7. **EVALUATION CRITERIA:**
- 7.1 The Bidder should possess the requisite experience, resources and capabilities in providing the services necessary to meet the requirements, as described in the tender document. The financial bids of technically qualified bidder(s) will be opened and who fully meet the following eligibility criteria / qualifying requirements:

- a) The bidder shall be an Indian Company firm experienced in printing job for last three years in Delhi / NCR. The agencies empanelled with Directorate of Printing, Ministry of Urban Development, Govt. of India; agencies empanelled with FSSAI; and agencies empanelled with Directorate of Advertising and Visual Publicity having its office in Delhi/NCR are also eligible to participate in the bidding.
 - b) The Bidder must have in its name as prime contractor experience of having successfully completed similar nature of works during last 3 years.
 - c) Average Annual Financial Turnover during the last three years (i.e. 2015-16, 2016-17 & 2017-18), ending 31st March of the previous financial year should be at least 30% (i.e. Rs.2.40lakhs) of the estimated cost of Rs.8.00 lakh (signed and stamped copy of documentary proof to be furnished).
 - d) Bidder should have valid Registration No. of Sales GST/ Tax / VAT / Service Tax / PAN, whichever is applicable.
 - e) The bidder should submit an EMD of Rs. 12,000/- (Rupees Twelve Thousand only) in favour of "Senior Accounts Officer, FSSAI, New Delhi", payable at New Delhi. Bidder should write their name and address in the back of Demand Draft / Banker's Cheque submitted along with tender document. Bidders registered with MSME shall be exempted from furnishing EMD. However, they are required to submit latest certificate issued from NSIC in place of EMD.
 - f) The bidder has to provide an undertaking indicating that their firm / agency have not been banned / blacklisted by any Central Govt. / Ministries & Departments during the last 5 years period (signed and stamped copy of undertaking in their letterhead may be furnished).
 - g) The Bidders stationed at Delhi / NCR are only eligible to apply. The bidder shall submit all necessary documentary evidence to establish that Bidders meets the qualifications requirements as detailed above. The Owner reserves the right to carry out capability assessment of the Bidders and Owner's decision shall be final in this
- 7.2 Eligibility of tenderer will be based on quality of printing, clear Rates Quoted and delivery time. No error, overwriting / correction shall be permissible unless attested under the signature of the bidder with date and seal.

8. **Evaluation of bids:**

- 8.1 The Authority may reject all bids if they are found to be unresponsive or unsuitable either because they represent deficiencies in complying with the enquiry or they involve substantively higher cost.
- 8.2 In case two or three bidders' quote equal price or quote lower rates for maximum individual items, the Acceptance Report containing lowest rates of maximum items quoted by the vendors will be prepared and acceptable to the vendors/agencies selected for the purpose. However, the decision of FSSAI organisation will be final and binding on the bidders.
- 8.3 Validity of Tender: Tender shall be valid for acceptance for a period not less than 120 days after tender opening date.

9. General Terms & Conditions

- 9.1 The bid should be sent in a sealed cover super scribing "Tender for Empanelment of Agency for Rate Contract-Printing and Supply of Booklets, Magazine, Pamphlets, Certificates, Folders, Agenda etc and allied other Material" and should be deposited O/o Assistant Director (GA), FSSAI, 3rd floor, FDA Bhawan, Kotla Road, New Delhi-110002 on or before 1300 hrs by 06th November, 2018. The bids received late or through courier, postal are liable to be rejected.
- 9.2 All rates and amount shall be written both in figures and words without any cutting/overwriting and shall be indicated in Indian rupees only.
- 9.3 The rates quoted, should clearly specify all the service charges and taxes applicable separately. In case, this information is not indicated in the quotation, it would be presumed that the rates quoted are inclusive of GST. The applicable GST charges should be shown separately in the Price Schedule.
- 9.4 The bid shall be accompanied by EMD. Any bid, not accompanied by the EMD is liable to be rejected by the FSSAI as non-responsive. The bidder shall write the company/agency/firm name on the back side of the EMD.
- 9.5 The EMD of the unsuccessful bidder shall be returned after the acceptance of the Empanelment Letter by the successful bidder.
- 9.6 The EMD may be forfeited if a bidder withdraws its bid during the period of bid validity specified by the bidder on the bid form. In the case of a successful bidder, if the bidder fails to accept letter of award/acceptance rates. Further, no interest or any other cost will be payable by FSSAI on the EMD.
- 9.7 The successful bidder(s) shall have to submit Performance Security of an amount of Rs. 30,000/- which shall be returned after successful completion of contract. No interest or any other cost will be payable by the FSSAI on security deposit.
- 9.8 The EMD/bid security is required to protect the owner against the risk of bidder's conduct which would warrant the security forfeiture.
- 9.9 All the pages of bid being submitted must be signed by the bidder as a token of acceptance of all the terms & conditions of this tender.
- 9.10 The contract may be awarded to more than one party on parallel contract basis. Sub-letting of contract is not allowed, after award of work order. If any such matter comes to FSSAI notice, the contract will be cancelled and EMD/Bid Security will be forfeited.
- 9.11 No bid may be withdrawn in the interval between the deadline for submission of Bids and expiration of the period of bid validity. Withdrawal of a bid during interval shall result in the forfeiture of EMD of the Bidder.
- 9.12 FSSAI can withdraw/terminate the contract at any time on account of any reason or in case the services are not found satisfactory.
- 9.13 Any dispute(s) or difference(s) arising out of or in connection with the Contract shall, to the extent possible, be settled amicably between the parties.

- 9.14 Decision of Competent Authority, FSSAI shall be final & binding on both the parties in respect of all matters of dispute arising out of this tender. If any dispute or difference of any kind whatsoever shall arise between the FSSAI and the agency/firm, arising out of the contract for the performance of the works whether during the progress of the works or after its completion or whether before or after the termination, abandonment or breach of the contract, it shall in the first place, be referred to and settled by the Head(GA), who within a period of thirty (30) days after being requested by either party to do so, shall give written notice of his decision to the owner and the agency/firm.
- 9.15 Arbitration: In case of any dispute between the agency and FSSAI arising out of or in relation to the contract, if it could not resolve as per para 9.13 & 9.14, the dispute shall, be referred to a sole Arbitrator to be appointed by Competent Authority and the decision of such Arbitrator shall be conclusive and binding on both the parties. The Arbitration shall be governed by the provisions of the Indian Arbitration Act 1940 and subsequent amendments therein. The Courts of Delhi will have jurisdiction over all legal disputes under this contract.

10. FORCE MAJEURE

- 10.1 In the event of either party being rendered unable by Force Majeure to perform any obligation required by them under the contract, the relative obligation of the party affected by such Force Majeure shall be suspended for the period during which such cause lasts. It is clarified that in case, the Force Majeure event occurs due to negligence of agency, then the provisions of this clause shall not apply to the agency.
- 10.2 Upon the occurrence of such cause and upon its termination, the party alleging that it has been rendered unable as aforesaid thereby, shall notify the other party in writing within 07 (Seven) days of the alleged beginning and ending thereof giving full particulars and satisfactory proof. If deliveries are suspended by Force Majeure conditions lasting for more than one week, FSSAI shall have the option of cancelling this contract in whole or part at its discretion without any liability on its part.

11. APPLICABLE LAW AND JURISDICTION

All matters connected with this work shall be governed by the Indian law both substantive and procedural, for the time being in force and shall be subject to the exclusive jurisdiction of Indian Courts at Delhi.

12. Scope of work:-

- (i) Printer/supplier should enclose some selected printed matter(s) of the organization for having an idea of quality of work done by them.
- (ii) In the event of rejection of item(s) supplied, the contractor would be intimated the details of such rejected item(s) as well as the reasons for the rejection and that the item(s) would be lying at FSSAI premises at the risk and the cost of the contractor.
- (iii) The printing of supply of items be exactly as per the specifications mentioned in the Financial Bid (**Annexure-B**).
- (iv) In case some items are quoted by L2, L3 etc. lower than L1, the rates of L1 for these items will be brought to match lower rates quoted by others.

- (v) In case if any other work arises in future, which is not mentioned in this Bid (Annexure-B), the rates for the same may be obtained from the selected/empanelled agency(s) and the lowest rates has to be accepted by all and will be valid during the rate contract period.
- (vi) It would be necessary to show sample/proof of each item before the same is printed and approval of FSSAI obtained before final printing.
- (vii) In case of emergent cases, supplier/printers will make necessary arrangements to provide the printed material at possible shorter notice and also to open the press beyond working hours, holidays, Sundays etc. The printed items will be delivered at FSSAI office at 3rd Floor, FDA Bhawan, Kotla Road, New Delhi-110002 or at any place as per the direction received from FSSAI.

13. Terms and Conditions of Payment

Payment will be made to the printer on submission of bills in duplicate along with GST number, TIN number, Bank details such as Current/Saving account, Account Number, IFSC Code, Branch and Bank Name for RTGS payment. All payment will be made by RTGS only. No advance payment would be made. TDS and other taxes, if applicable would be deducted from the bills of the agency as per laws in force.

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Technical Bid for empanelment of agency for rate contract-printing and supply of booklets, magazine, pamphlets, certificates, folders, agenda etc. and allied other material as per design provided by FSSAI

S.No.	Description	Details
1.	Name of bidder Company/ Firm / Agency	
2.	Full Address of Reg. Office	
	Telephone No.	
	FAX No.	
	E-Mail Address	
	Name of Contact Person with Mobile No.	
3.	PAN (attach a copy)	
4.	GST no./certificate (attach a copy)	
5.	Agency license no./registration no.	
6.	No. of years in similar business	
7.	Bank Details of the Company	
	(a) Beneficiary Name	
	(b) Name of Bank Name	
	(c) Branch and address	
	(d) Type of Account	
	(d) Account Number	
	(e) IFSC Code	
(f) MICR Code		
8.	Details of Earnest Money Deposit (EMD)	
	(a) Cheque/DD No.	
	(b) Amount (in Rs.)	
	(c) Date	
	(d) Bank Name	

9. Annual Turnover

Annual Turnover (Rs./lakhs)	2015-16	2016-17	2017-18

(Supporting documents may be attached)

10.	Whether the Director/Owner/Proprietor/Partner of the firm/agency has any relationship with any of the FSSAI employees/any of the Directors of FSSAI, if so, details to be provided.	
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11.	Samples (i) Enclose copies of some selected printed materials of the Government Organizations for having an idea of quality of work done by the agency (ii) Papers for Cover and inside pages (duly signed and sealed by the bidder)	
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12.	Undertaking by the firm / agency indicating that their firm/agency have not been banned / blacklisted by any Central Govt. / Ministries & Departments during the last 5 years period (signed and stamped copy of undertaking in their letterhead may be furnished)	
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SIGNATURE OF BIDDER WITH SEAL AND DATE

Financial Bid for empanelment of agency for rate contract-printing and supply of booklets, magazine, pamphlets, certificates, folders, agenda etc. and allied other material as per design provided by FSSAI

Printing Specifications/Description	Printable Paper Sizes (Rates per page in Rupees)						
	A5 5.83"x8.27"	A3" 11.69"x 16.53"	A4 8.27"x 11.69"	Std Book Size 5"x8"	Std Book Size 5.5"x 8.5"	Legal Size 8.5"x 14"	Letter Size 8.5"x 11"
Cover Page 300 GSM Art Sheet							
Cover Page 250 GSM Art Sheet							
Text Page 130 GSM paper							
Text Page 100 GSM Paper							
Cover Page in Matte Finish							
Cover Page in Glossy Finish							
Title cover both side printing 300 GSM Card paper							
Cover page 300 GSM with UV							
Sun board printing certificate							
Photocopy charges							
Add : Taxes, as applicable							

Note : Applicable Taxes should be indicated separately and the above rate quotes should be without inclusive of any tax.

ANNEXURE-B (Part-II)

Printing Specifications/Description	Rates for 01-100 units	Rates for 101-500 units	Rates for 501-1000 units	Rates for Above 1000 units	Rates for 01-100 units	Rates for 101-500 units	Rates for 501-1000 units	Rates for Above 1000 units	Rates for 01-100 units	Rates for 101-500 units	Rates for 501-1000 units	Rates for Above 1000 units	Rates for 01-100 units	Rates for 101-500 units	Rates for 501-1000 units	Rates for Above 1000 units
	A5 5.83"x 8.27	A5 5.83"x8 .27	A5 5.83"x8 .27	A5 5.83"x8 .27	A3" 11.69"x 16.53"	A3" 11.69"x 16.53"	A3" 11.69"x 16.53"	A3" 11.69"x 16.53"	A4 8.27"x 11.69"	A4 8.27"x 11.69"	A4 8.27"x 11.69"	A4 8.27"x 11.69"	Std Book Size 5"x8"	Std Book Size 5"x8"	Std Book Size 5"x8"	Std Book Size 5"x8"
Cover Page 300 GSM Art Sheet																
Cover Page 250 GSM Art Sheet																
Text Page 130 GSM paper																
Text Page 100 GSM Paper																
Cover Page in Matte Finish																
Cover Page in Glossy Finish																
Title cover both side printing 300 GSM Card paper																
Cover page 300 GSM with UV																
Sun board printing certificate																
Photocopy charges																
Perfect Binding (spiral)																
Perfect Binding (Coil)																
Perfect Binding (Staple)																
Perfect Book Binding																
Perfect Book Binding (with cloth hard cover)																
Packing charges																
Add : GST, as applicable																

ANNEXURE-B (Part-III)														
Printing Specifications/Description	Rates for 01-100 units	Rates for 101-500 units	Rates for 501-1000 units	Rates for Above 1000 units		Rates for 01-100 units	Rates for 101-500 units	Rates for 501-1000 units	Rates for Above 1000 units		Rates for 01-100 units	Rates for 101-500 units	Rates for 501-1000 units	Rates for Above 1000 units
	Std Book Size 5.5"x 8.5"	Std Book Size 5.5"x 8.5"	Std Book Size 5.5"x 8.5"	Std Book Size 5.5"x 8.5"		Legal Size 8.5"x 14"	Legal Size 8.5"x 14"	Legal Size 8.5"x 14"	Legal Size 8.5"x 14"		Letter Size 8.5"x 11"	Letter Size 8.5"x 11"	Letter Size 8.5"x 11"	Letter Size 8.5"x 11"
Cover Page 300 GSM Art Sheet														
Cover Page 250 GSM Art Sheet														
Text Page 130 GSM paper														
Test Page 100 GSM Paper														
Cover Page in Matte Finish														
Cover Page in Glossy Finish														
Title cover both side printing 300 GSM Card paper														
Cover page 300 GSM with UV														
Sun board printing certificate														
Photocopy charges														
Perfect Binding (spiral)														
Perfect Binding (Coil)														
Perfect Binding (Staple)														
Perfect Book Binding														
Perfect Book Binding (with cloth hard cover)														
Packing Charges														
Add : GST, as applicable														

Add : Applicable Taxes to be indicated separately and the above rate quotes should be without inclusive of any tax.

SIGNATURE OF BIDDER WITH SEAL AND DATE

**Annexure-B
(Part-IV)**

Printing Specifications/Description	Rates for 01-100 units	Rates for 101-200 units	Rates for 201-500 units	Rates for 01-100 units	Rates for 101-200 units	Rates for 201-500 units
	Letter Size Paper			A-4 Size Paper		
Letter Heads (Multi colour) Paper: built executive bond paper Printing: Screen/offset printing with FSSAI & GoI logo (embossing)						
Letter Heads (Multi colour) Paper: 105 GSM super sunshine paper Printing: Screen/offset printing with FSSAI & GoI logo (embossing)						
Letter Heads (Multi colour) Paper: 105 GSM super sunshine paper Printing: Digital printing with FSSAI & GoI logo (embossing)						
Pocket Folder Paper: 300 GSM Cover page with matte/glossy finish						
Add : Taxes, as applicable						

Add : Applicable Taxes to be indicated separately and the above rate quotes should be without inclusive of any tax.

SIGNATURE OF BIDDER WITH SEAL AND DATE

Banner/Backdrop

Description	Rates in square feet for single unit
Banner/Backdrop without frame	
Banner/Backdrop with frame	
Star flex	
Standee	
Add : Taxes, as applicable	

(Part-VI)

Visiting Cards

Sl. No.	Description of items with specification	Quantity	Rate per box (in Rs.)
1.	Colours: Four colours (Simple) Printing: Screen Printing with GOI logo embossing one side and FSSAI logo Bilingual (English & Hindi) back to back Paper: Texture paper Size: 8.75 cmt. X 5.5 cmt.	1 Box (1 Box containing 100 cards)	
2.	Colours: Four colours Printing: Digital Bilingual (English & Hindi) back to back Paper: Sunshine white paper Size: 8.75 cmt. X 5.5 cmt.	1 Box (1 Box containing 100 cards)	
	Add : Taxes, as applicable		

Add : Applicable Taxes to be indicated separately and the above rate quotes should be without inclusive of any tax.

SIGNATURE OF BIDDER WITH SEAL AND DATE

Government of India
Directorate of Printing
'B' Wing, Nirman Bhawan, New Delhi

LIST OF PANELLED PRIVATE PRINTERS/BINDERS MAINTAINED BY
THE DIRECTORATE OF PRINTING, NEW DELHI
'A' & 'B' CLASS OFFSET PRINTERS

1. M/s. Aegean Offset Printers, 220-B, Udyog Kendra-I, Greater Noida-201306 (U.P.), email:- aajaya@aegeanoffset.com, Ph. No. 0120-6497892;
2. M/s. Amar Ujala Publications Ltd., C-21, Sector-59, Noida-201301, email:- response@amarujala.com, Ph. No. 0120-4694000;
3. M/s. Chandra Prabhu Offset Printing Works Pvt. Ltd., C-40, Sector-8, Noida-201301, email:- cppl40@gmail.com, Ph. No. 0120-4316505;
4. M/s. Gopsons Papers Ltd., A-2 & 3, Secxtor 64, Noida-2-1301, email:- sunilgoval@gopsons.com, Ph. No. 0120-4930100;
5. M/s. Infinity Advertising Services (P) Ltd., Plot No. 171-172, Sector-58, Faridabad-121004, email:- infinity@infinityadvt.com, Ph. No. 011-30888738;
6. M/s. India Offset Press, A-1, Mayapuri Industrial Area, Phase-I, New Dlehi-110064, email:- vividh.iop@mail.com, Ph. No. 011-28116494;
7. M/s. Nova Publications & Printers Pvt. Ltd., Plot No. 9-10, Sector-59, Phase-II, Faridabad (Haryana), email:- kiran.kumar@npppl.in, Ph. No. 0129-4317647;
8. M/s. Viba Press Pvt. Ltd., C-66/3, Okhla Industrial Area, Phase-II, New Delhi-110020, email:- vibappl@hotmail.com, vibappl@yahoo.com, Ph. No. 011-41611300;
9. M/s. Dee Kay Printers, 5/37 A & 5/34, Kirti Nagar Industrial Area, Phase-I, New Delhi-110020, email:- dkprinter@gmail.com, Ph. No. 011-25414260;
10. M/s. Gita Offset Printers Pvt. Ltd., C-90, Okhla Industrial Area, Phase-I, New Delhi-11—20, email:- gitaoffsetprint@gmail.com, Ph. No. 011-26811227;
11. M/s. J.K. Offset Graphics Pvt. Ltd., B-278, Okhla Industrial Area, Phase-I, New Delhi-110020, email:- jkoffset@yahoo.com, Ph. No. 011-41012081;
12. M/s. Saraswati Offset Printers (P) Ltd., Saraswati House, A-5, Naraina Industrial Area, Phase-II, New Delhi-28, email:- saraswatioffset66@gmail.com, Ph. No. 011-41418600;
13. M/s. Sita Fine Arts Pvt. Ltd., A-16, Naraina Industrial Area Phase-II, New Delhi-110028, email:- sitafinearts@gmail.com, Ph. No. 011-41418880.

Agencies empanelled with Food Safety and Standards Authority of India (FSSAI)

14. M/s. Singh Graphics, M/s. Singh Graphics, 4663/21, Ansari Road, Darya Ganj, New Delhi-110002, email:- singh.graphics1@gmail.com, Ph. No. (M):- 09810250059
15. M/s. Aravali Printers & Publishers (P.) Ltd., W-30, Okhla Industrial Area, Phase-II, New Delhi-110020, email:- aravaliprinters@gmail.com, aravaliprinters@rediffmail.com
16. M/s. Sharad Advertising Pvt. Ltd., 184, Patparganj Industrial Area, Delhi-110092, email:- info@sharadadvertising.com
17. M/s. Adman Advertising, 201-202, Mohan Complex, H-Block, LSC Ashok Vihar, Phase-I, New Delhi- 110052, email:- adman.ads@gmail.com
18. M/s. Adworth Media Pvt. Ltd., 704, Crown Heights, Sector-10, Rohini, New Delhi-110085, email:- info@adworthmedia.org
19. M/s. Vivid India Advertising & Marketing, 401,411, Deepshikha, 8 Rajendra Place, New Delhi-110008, vividindia.kamal@gmail.com, vividindia.creative@gmail.com
20. M/s. Createx Media, G-33, Roshanara Plaza, Roshanara Road, New Delhi-110007, email:- info@createxmedia.co.in
21. M/s. Digital Mela, H-33, First Floor, Kirti Nagar, New Delhi-110015, email:- digitalmela@gmail.com, design.digitalmela@gmail.com
22. M/s. Centum Advertising and Marketing Pvt. Ltd., 4th Floor, Padma Tower-II, 22, Rajendra Place, New Delhi-110125, email:- del@centumad.com, tenders@centumad.com, prabhanshu@centumad.com
23. M/s. Bubna Advertising, 4272/3, Ansari Road, Darya Ganj, New Delhi-110002, email:- rajesh.sood@bubnaadvertising.com, mukesh.jha@bubnaadvertising.com

Agencies empanelled with Directorate of Advertising & visual Publicity

24. M/s. Brijbasi Art Press Ltd. , A-80/81, Sector-V, NOIDA-201301, Unit-II, 20-21, Udyog Kendra, Greater Noida
25. M/s. Delhi Press, E-3, Jhandewallan Estate, Rani Jhansi Road, New Delhi-110055
26. M/s. India Offset Press, A-I, Mayapuri Industrial Area, Phase-I, New Delhi-110064
27. M/s. International Print-o-Pac Ltd., C-4 to 11, Hosiery Complex, Phase-II, Extension, NOIDA-201305
28. M/s. Nutech Print Services, Regd. Office B-25/3, Okhla Indl. Area Phase-II, New Delhi-110020

29. M/s. Paras Offset Pvt. Ltd., C-176, Naraina Industrial Area, Phase-I, New Delhi-110028
30. M/s. Rakmo Press (P) Ltd., C-176, Okhla Industrial Area, Phase-I, New Delhi-110020
31. M/s. Rave Scans Pvt. Ltd., A-27, Naraina Industrial Area, Phase-II, New Delhi-110028
32. M/s. Universal Offsets, B-3, Sector-67, NOIDA-201301
33. M/s. AP India, D-15/1, Okhla Industrial Area, Phase-I, New Delhi-110020
34. M/s. Batra Art Press, A-41, Naraina Industrial Area, Phase-II, New Delhi-110028
35. M/s. Chaar Dishayen Printers, C-42, Gulmohar Park, New Delhi-110049
36. M/s. Gita Offset Printers (P) Ltd., C-90, Okhla Industrial Area, Phase-I, New Delhi-110020
37. M/s. Haploss Printing House, A-33, Mayapuri Industrial Area, Phase-2, New Delhi-110064
38. M/s. I.G. Printers Pvt. Ltd., 104, DSIDC Complex, Phase-I, Okhla Industrial Area, New Delhi-110020
39. M/s. J.K. Offset Graphic Pvt. Ltd., B-278, Okhla Industrial Area, Phase-I, New Delhi-110020
40. M/s. Kriti, B-279, Okhla Industrial Area, Phase-I, New Delhi-110020
41. M/s. Niyogi Offset Pvt. Ltd., D-78, Okhla Industrial Area, Phase-I, New Delhi-110020
42. M/s. Salasar Imaging System, D-31, SMA Industrial Area, Near Jahangir Puri Metro Station, New Delhi-110033
43. M/s. Sita Fine Arts, A-16, Naraina Industrial Area, Phase-II, New Delhi-110028
44. M/s. VIBA Press (P) Ltd., C-66/3, Okhla Industrial Area, Phase-I, New Delhi-110020
